

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 1

Customs Cross Appeal No. 10519 of 2018

in

Customs Appeal No. 10667 of 2018

(Arising out of Order-in-Original No. MUN-CUSTM-000-17& 18-17-18 dated 16.02.2018 passed by Commissioner of Customs-Mundra)

Jammu Pigments Ltd

Previously Known As M/S. Jammu Pigments Pvt Ltd.
Jammu Metchem Pvt Ltd/ J&K Pigments Pvt Ltd) Village Logate
Kathua-J & K-184102

...Appellant

VERSUS

C.C.-Mundra

Office of the Principle Commissoinerate of Customs, Port
User Buld. Custom House Mundra,
Kutch Gujarat-370421

...Respondent

APPEARANCE:

Shri Rajat Mittal, Advocate appeared for the appellant
Shri Girish Nair, Authorised Representative appeared for the Respondent

CORAM:

HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

HON'BLE MR. A.K. JYOTISHI, MEMBER (TECHNICAL)

DATE OF HEARING: 04.08.2026
DATE OF DECISION: 21.08.2026

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10666 of 2018.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(A.K. JYOTISHI)
MEMBER (TECHNICAL)**

Neha